

**Plan to make NATGRID operational**

874. DR. R. LAKSHMANAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has formulated any contingency plan to make National Intelligence Grid (NATGRID), which was conceived after Mumbai Terror Attacks operational in full-fledged manner by the end of this year;

(b) if so, the details thereof and funds allocated for this purpose; and

(c) if no such contingency plan has been conceived, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) No Sir.

(b) Does not arise in view of reply at (a) above.

(c) It is the continuous endeavor of the Government to implement NATGRID framework at the earliest.

**Citizenship to persons coming to India due to religious persecution**

875. SHRI RIPUN BORA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government has taken steps for amendment of Constitution of India to confer Indian Citizenship to the Hindu Bengalis, Christians, Buddhists, Jains, etc. who came to India till 31 December, 2014 for shelter due to religious persecution that took place in Pakistan, Bangladesh and Afghanistan; and

(b) if so, what is the total number of Bengali Hindu population those who came to Assam from Bangladesh and Pakistan till 31 December, 2014?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) No, Sir.

(b) No separate date of Bengali Hindu population who came to Assam from Bangladesh and Pakistan is maintained.

**Lack of laboratories and forensic experts affecting hearing of cases**

†876. CH. SUKHRAM SINGH YADAV:

SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI CHHAYA VERMA:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the cases pending forensic report are increasing due to lack of laboratories and forensic experts, thereby affecting the hearing of different cases;

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†Original notice of the question was received in Hindi.